

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 9 of 2013 &**  
**IA No. 62 of 2013**

**Dated: 18<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Jamshedpur Utilities & Services Co. Ltd. ... Appellant(s)**

**Versus**

**Jharkhand Electricity Regulatory Commission ....Respondent(s)**

Counsel for the Appellant(s): Mr. Parag Mohanty

**ORDER**

Admit. Issue notice to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.03.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/ak**